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Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan, New Delhi

Public Notice 28 / 2015-2020

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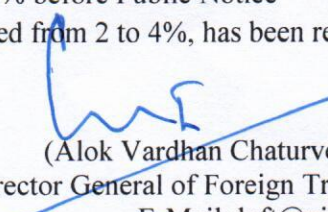
Subject: Enhancement of rates for certain HS codes in the Appendix 3B, Table 2 under MEIS

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy (2015-2020), the Director General of Foreign Trade hereby amends the Appendix 3 B, Table 2, as notified vide PN 61 dated 07.03.2017 and amended from time to time, as below:

2. The rates for certain HS Codes in the Appendix 3B, Table-2 for MEIS is amended as per rates mentioned in column 5 of the table below for exports made on or after 01.11.2017.

SI No.	MEIS SI no	ITC HS 2017	Current Rate	Enhanced Rates under MEIS for exports made on or after 01.11.2017
(1)	(2)	(3)	(4)	(5)
1	5239	73231000	3	5
2	5240	73239110	2	4
3	5245	73239310	3	5
4	5246	73239390	3	5
5	5247	73239410	2	4
6	5252	73239910	2	4
7	5253	73239920	3	5
8	2295	35021100	5	7
9	2296	35021900	2	4
10	8014	03057200	5	7
11	8017	03074990	5	7
12	103	03074330	5	7
13	8006	03075200	5	7
14	4202	62142010	4	5

Effect of this Public Notice: The MEIS rates for certain items has been enhanced for exports made on or after 01.11.2017 and the rate for one HS Code 62142010 which was at 5% before Public Notice 42/2015-20 dated 24.11.2017 and was incorrectly notified as being increased from 2 to 4%, has been re-notified to 5%.


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